


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.12.2017.

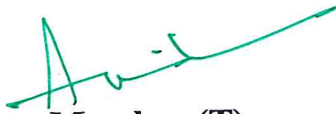
PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.44/BB/ 2017	-	For hearing	Rule-6(2) of IB	360 Degree Infrastructure Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	AKASH R BANTIA 9742132241 FOR ABJISIT	OPERATIONAL CREDITOR	

ORDER

Counsel for Petitioner is present. Counsel for Corporate Debtor is absent.
Counsel for Petitioner filed written submissions. For hearing on Counsel for
Respondent list it finally on 03/01/2018. In the meantime, registry to address
letter to IBBI-New Delhi for suggesting the name of IRP in this case.


Member (T)


Member (J)